

## NOTICE

In absence of Hon'ble Officiating Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Bench of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar

### NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.09.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

#### **For Admission (Fresh Case)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 612 of 2021	Rajesh Narang Vs. Durha Vitrak Pvt. Ltd. & Anr.	Rajat Bhardwaj	

#### After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

#### **For Hearing**

2.	Comp. App. (AT) (Ins) No. 503 of 2021	Bank of Maharashtra Vs. Videocon Industries Ltd. & Ors.  <b>With</b>	Chaitanya B. Nikte	Anoop Rawat Vajiyant Paliwal Zeeshan Khan Moulshree Shukla- R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15
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3.	Comp. App. (AT) (Ins) No. 505 of 2021	IFCI Ltd. Vs. Videocon Industries Ltd. & Ors.  <b>With</b>	Perth Bhatia	Anoop Rawat Vaijayant Paliwal Zeeshan Khan Moulshree Shukla- R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15
4.	Comp. App. (AT) (Ins) No. 529 of 2021	Small Industries Development Bank of India Vs. Videocon Industries Ltd. & Ors.  <b>With</b>	Ayush Negi	VaijayantPaliwal- R1 to R13 Bishwajit Dubey-R14 Diwaker Maheshwari-R15
5.	Comp. App. (AT) (Ins) No. 545 of 2021	Electrolux Home Products Inc. Vs. Videocon Industries Ltd. Through its Resolution Professional & Anr.	Raghav Chadha	Vaijayant Paliwal Moulshree Shukla Zeeshan Khan-R1 Diwakar Maheshwari-R2 Biswajit Dubey

#### For Orders

6.	Comp. App. (AT) (Ins) No. 616 of 2021	Amit Wadhvani Vs. Global Advertisers & Anr.	Kush Chaturvedi	
7.	I.A. No. 1859 of 2021 in Comp. App. (AT) (Ins) No. 650 of 2021	Venugopal Dhoot Vs. Abhijit Guhathakurta & Ors.	Sandeep S. Ladda	Anoop Rawat Moulshree Shukla Vaijayant Paliwal-R1 Bishwajit Dubey-R2 Aman Sharma-R3
8.	I.A. No. 1860 of 2021 in Comp. App. (AT) (Ins) No. 299 of 2020	State Bank of India Vs. Venugopal Dhoot & Ors.  <b>With</b>	Bishwajit Dubey	Jash Shah-R7 to R9
9.	Comp. App. (AT) (Ins) No. 467 of 2020	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors.  <b>With</b>	Varuna Bhanrale	Sandeep S Ladda- R5 Vajyant Paliwal-R3
10.	Comp. App. (AT) (Ins) No. 639 of 2020	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors  <b>With.</b>	Dheeraj Nair	Kritika Nagpal-R1
11.	Comp. App. (AT) (Ins) No. 640 of 2020	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	Moueshree Shukla- R3 Prafful Goyal-R8
12.	Comp. App. (AT) (Ins) No. 511 of 2021	Magan Swaroop Gattarni Vs. Rohit Kumar & Anr.	Shikhil Suri	Rohit Kumar Shweta Sharma-R1 Mohd. N. Khan-IRP Aastha Mehta

**For Admission (After Notice)**

<b>13.</b>	Comp. App. (AT) (Ins) No. 581 of 2019	Hari Singh Thakur. Vs. Universal Enterprises.	Virendra Rawat	Vijender Mann-R1 Mohit Singh-CS
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**For Hearing**

<b>14.</b>	Comp. App. (AT) (Ins) No. 313 of 2020	Jayant Dattatrya Mhaiskar Vs. Anil Goel	Rajiv Shankar Dvivedi	Ekta Choudhary
<b>15.</b>	Comp. App. (AT) (Ins) No. 966 of 2020	Mohammad Javed Sultan Vs. Emerald Minerals Exim Pvt. Ltd. & Ors.	Kumud Shekhar	Ajay Gaggar-R1 Amar Nath Tiwari AN Tiwari-R2 Pratim Bayal-RP
<b>16.</b>	Comp. App. (AT) (Ins) No. 381 of 2021	Basant Kumar Vs. SVS Cleanroom and Engineering System OPC Pvt. Ltd. & Anr.	Swapnil Gupta	Akshay Sharma-R1 Prachi Johri-R2 Atul Kumar Kansal- RP

**02:00 PM****In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)****For Hearing**

<b>17.</b>	Comp. App (AT) (Ins) No. 426 of 2020  <b>Part Heard</b>	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors.  <b>With</b>	Tejas Chhabra	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Gyanendra Kumar-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11
<b>18.</b>	Comp. App (AT) (Ins) No. 430 of 2020  <b>Part Heard</b>	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors.  <b>With</b>	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11
<b>19.</b>	Comp. App. (AT) (Ins) No. 432 of 2020  <b>Part Heard</b>	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors.  <b>With</b>	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Bhattacharjee-R5 Arijit Mazumdar-R11
<b>20.</b>	Comp. App. (AT) (Ins) No. 438 of 2020  <b>Part Heard</b>	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors.  <b>With</b>	Sumedha Chadha	Y. Suryanarayana-R1 Pankaj Vivek-R2, R3, R5, R6, R8 & R9 Kamalika Bhattacharjee-R10 Robin Grover-R5 Arijit Mazumdar-R11

<p><b>21.</b></p>	<p>Comp. App. (AT) (Ins) No. 710 of 2020</p> <p><b>Part Heard</b></p>	<p>Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal &amp; Ors.</p> <p><b>With</b></p>	<p>Kumar Anurag Singh</p>	<p>Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 P. Venkat Reddy-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11</p>
<p><b>22.</b></p>	<p>Comp. App. (AT) (Ins) No. 336 of 2020</p> <p><b>Part Heard</b></p>	<p>EIH Ltd. Vs. Subodh Kumar Agrawal &amp; Ors.</p>	<p>ArijitMazumdar</p>	<p>Pankaj Vivek</p>

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